Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 1807
TO BE ANSWERED ON 08.03.2016

IMPORT OF PULSES

1807. DR. SANJAY JAISWAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION miHkkDrk ekey] [kk| vkj lkotfud forj.k e=h be pleased to state:

(a) the total quantum of pulses imported during the last five years;
(b) whether the Government maintains any buffer stock to hedge against any potential fall in production;
(c) if so, the details thereof along with the manner in which these stocks have been utilised during the said period; and
(d) the manner in which the Government determines the demand and import requirement of pulses?

ANSWER

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THE MINISTER FOR
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) : The requisite details are below:-

Year	**Quantity Imported (MT)**
2010-11	2,777,831
2011-12	3,495,845
2012-13	4,013,236
2013-14	3,643,705
2014-15	4,584,843
Grand Total	**18,515,460**
Source:- DGCIS	

(b) & (c): The Government has approved creation of buffer stock of 1.5 lakh tonnes of pulses through domestic procurement and imports. While domestic procurement for the buffer stock is being handled through Food Corporation of India (FCI), National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED), and Small Farmers' Agribusiness Consortium (SFAC), that of imports is being routed through Minerals & Metals Trading Corporation (MMTC).

(d) : The gap in domestic production and demand for pulses averages around 3-4 million tonnes per annum. This shortage is therefore being fulfilled by imports and mainly through private agencies.

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